NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	
COMPANY PETITION/APPLICATION NO.	CA/158/252/HDB/2017	
NAME OF THE COMPANY	Citly Foods Limited	
NAME OF THE PETITIONER(S)	Citly Foods Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	,		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
स्टोश चन्द्र विनवार RAMESH CHANDRA MISHRA			127
हैदराबाद औंश प्रदेश और वेलंगाणा			

Hyderabad For Andhra Pradesh And Telangana

Heard Shri Mallikarjuna Rao. N, Learned CA for the Applicant.

Post the case on 20.11.2017.

Member (J)

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